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C.A.No. 1068-1069 OF 2000  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
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ITEM NO. 121 (MM) COURT NO. 5 SECTION IVA

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 1068-1069 OF 2000@@  
CC

C. Moidu ... Appellant (s)

Vs.

K.M. Kuttibi and Ors. ... Respondent (s)

( With office report )

Date: 08-11-2001 This/These matter(s) was/were called  
on for hearing today.

CORAM :  
HON'BLE MR. JUSTICE V.N. KHARE  
HON'BLE MR. JUSTICE ASHOK BHAN

For appellant (s) Mr. P Sridhar, Adv.  
for Mr. VG Pragasam, Adv.

For respondent (s)

UPON hearing counsel, the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J  
Adjourned for four weeks.

.SP1

(Alka Dudeja)  
Court Master

(S. Krishnan)  
Court Master